

PENDENCY / ARREARS IN THE STATE OF WEST BENGAL
FOR THE MONTH OF JANUARY, 2016

HIGH COURT

| Sl No. | Opening Balance | | | Institution during the month | | | Disposal during the month | | | Closing Balance at the end of the month | | | % increase or decrease in pendency vis-à-vis previous month | | | Disposal of Cases which are more than five years old | | | Pendency of cases which are more than five years old at the end of the month | | |
|--------|-----------------|----------|-------|------------------------------|----------|-------|---------------------------|----------|-------|---|----------|-------|---|----------|-------|--|----------|-------|--|----------|-------|
| | Civil | Criminal | Total | Civil | Criminal | Total | Civil | Criminal | Total | Civil | Criminal | Total | Civil | Criminal | Total | Civil | Criminal | Total | Civil | Criminal | Total |
| 1 | | | | | | | | | | | | | | | | | | | | | |

SUBORDINATE COURTS

| Sl No. | Opening Balance | | | Institution during the month | | | Disposal during the month | | | Closing Balance at the end of the month | | | % increase or decrease in pendency vis-à-vis previous month | | | Disposal of Cases which are more than five years old | | | Pendency of cases which are more than five years old at the end of the month | | |
|--------|-----------------|----------|--------|------------------------------|----------|-------|---------------------------|----------|-------|---|----------|--------|---|-------------------|-------------------|--|----------|-------|--|----------|--------|
| | Civil | Criminal | Total | Civil | Criminal | Total | Civil | Criminal | Total | Civil | Criminal | Total | Civil | Criminal | Total | Civil | Criminal | Total | Civil | Criminal | Total |
| 2 | 13,465 | 34,672 | 48,137 | 424 | 1,907 | 2,331 | 286 | 1,788 | 2,074 | 13,603 | 34,791 | 48,394 | 1.02% increase | 0.34% increase | 1.36% increase | 32 | 175 | 207 | 3,233 | 10,213 | 13,446 |

| | | |
|-------|--|--|
| 3 (a) | Whether any Statewide/ Regional Conference held during the month | |
|-------|--|--|

| | | |
|-------|--|--|
| 3 (b) | Number of Officers who participated in the said conference | |
|-------|--|--|

| | | |
|-------|--|--|
| 3 (c) | Have any targets been fixed and indicated to the participant officers, if so, what are the targets ? | |
|-------|--|--|

| | | |
|---|--|--|
| 4 | What is the progress made on those targets district-wise | |
|---|--|--|

Supratim Bhattacharya
District Judge 05.02.16
Birbhum.